

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/255(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	LAXMIDHAR MOHANTY VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

For the Operational Creditor

Mr. Akash Sharma, Adv.

For the Corporate Debtor

Mr. Shaunak Mitra, Adv.

Mr. Danyal Ahmed, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Cost has been paid. Reply affidavit has been filed. Pleadings are complete.
3. Post the CP for final hearing on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**